

DIVISION BENCH

O-159

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/1145(KB)2018
COMP.APPL/25(KB)2021
COMP.APPL/26(KB)2021

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th April, 2021, 10:30 A.M

Name of the Company	UNION OF INDIA THROUGH SFIO Vs. SARADHA TOURS & TRAVELLS PRIVATE LIMITED		
Under Section	Section 271-272 of the company act 2013 - Govt body		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. Moti Sagar Tiwari, Adv.] For the Petitioner

ORDER

1. Ld. Counsel for the petitioner present.
2. List this matter on 21/05/2021.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**

PJ